

CS No. 16770/16
Yarko Sales Vs. Bal Kishan

06.07.2020

Present: Shri P.K. Rawal, ld. Counsel for plaintiff (**presence secured through electronic mode**).

None for defendants.

The matter is at the stage of final arguments and is one of the oldest matter pending in this court.

Ld. counsel for the plaintiff submits that he is not ready for addressing arguments today and therefore, seeks an adjournment.

The court staff informs that none is attending calls made at the mobile numbers of ld. counsel for defendants, available in the judicial file. In view of the same, **issue court notice to the defendants and their counsels through electronic mode as per rules.**

Be listed for final arguments on **27.07.2020 at 12:30 PM** through video conferencing. The date and time is given at the convenience of ld. counsel for plaintiff.

(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/06.07.2020